



**TAMIL NADU LEGISLATIVE ASSEMBLY
(ELEVENTH ASSEMBLY)**

**FIRST SESSION
(22nd May 1996 to 1st June 1996)**

RESUME OF BUSINESS

**Legislative Assembly Secretariat
Madras-600 009**

PREFACE

This publication contains a brief resume of the business transacted by the Eleventh Tamil Nadu Legislative Assembly during its First Session, held from 22nd May, 1996 to 1st June, 1996.

Madras-600 009
Dated: 14-6-1996

C.S. JANAKIRAMAN
Secretary.

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TAMIL NADU LEGISLATIVE ASSEMBLY**ELEVENTH ASSEMBLY- FIRST SESSION****RESUME OF WORK TRANSACTED BY THE TAMIL NADU LEGISLATIVE ASSEMBLY FROM 22ND MAY, 1996 TO 1ST JUNE, 1996.**

The Eleventh Tamil Nadu Legislative Assembly was constituted on the 13th May 1996 forenoon after the General Elections held to the Tamil Nadu Legislative Assembly on the 27th April, 1996 and the 2nd May 1996.

I. SUMMONS

Summons for the First Session of the Eleventh Tamil Nadu Legislative Assembly were issued to the Members of the Legislative Assembly on the 14th May, 1996 in S.O. Ms. No.114, Legislative Assembly Secretariat dated the 14th May, 1996.

II. DURATION OF THE MEETING

The First Session of the Eleventh Legislative Assembly commenced on the 22nd May, 1996 and was adjourned sine-die on the 1st June, 1996.

III. SITTINGS OF THE ASSEMBLY

The Tamil Nadu Legislative Assembly sat for 9 days during the period from 22nd May, 1996 to 1st June, 1996 on the following days:-

22nd May, 1996, 23rd May, 1996, 24th May 1996, 25th May 1996, 27th May, 1996, 28th May, 1996, 30th May, 1996, 31st May, 1996 and 1st June, 1996.

In terms of hours it sat for 30 hours and 46 minutes.

IV. PROROGATION

The First Session of the Eleventh Tamil Nadu Legislative Assembly was prorogued with effect from the 5th June, 1996-vide S.O.Ms.No.143, Legislative Assembly Secretariat, dated the 5th June, 1996.

V. APPOINTMENT OF SPEAKER PRO-TEM

Thirumathi A.S. Ponnammal, Member, Legislative Assembly representing Nilakkottai (SC) Assembly Constituency was appointed as the 'Speaker Pro-tem' by the Governor, in exercise of the powers conferred by Article 180 of the Constitution of India. He also appointed her as the person before whom oath or affirmation may be made and subscribed by the Members of the Legislative Assembly under Article 188 of the Constitution of India. She took the oath in the name of God in Tamil before the Governor at 12.30 P.M. on the 17th May, 1996 at Raj Bhavan, Guindy and signed the Roll of Members in the Assembly Chamber in the presence of the Secretary on the 22nd May, 1996.

VI. OATH OR AFFIRMATION

On the 22nd May, 1996, 228 Members made and subscribed the oath or affirmation before the Speaker Pro-tem in the Legislative Assembly Chamber. Of these 39 Members took the oath in the name of God and 189 Members solemnly affirmed their allegiance to the constitution of India. 227 Members made and subscribed the oath or affirmation in Tamil and one Member in English. The names of Members who made and subscribed the oath or affirmation are shown in the Annexure.

Thiru V.K Lakshmanan took the oath in Tamil in the name of God before the Hon. Speaker in his Chamber on the 23rd May, 1996.

Thiru A.M.Munirathinam took the oath in Tamil in the name of God before the Hon.Speaker in his Chamber on the 24th May, 1996.

Thiru K.C Ganesan solemnly affirmed his allegiance to the Constitution of India in Tamil before the Hon.Speaker in his Chamber on the 27th May, 1996.

Thiru K.R. Ramasamy took the oath in Tamil in the name of God before the Hon.Speaker in his Chamber on the 1st June, 1996.

Under Article 333 of the Constitution of India, the Governor of Tamil Nadu nominated Thirumathi Anne D' Monte as a Member of the Eleventh Tamil Nadu Legislative Assembly representing the Anglo-Indian Community on the 26th June, 1996 (G.O.Ms.No.650, Public (Election-III) Department, dated 26th June, 1996).

The Member took the oath in English in the name of God before the Hon.Deputy Speaker in the Chamber of Hon. Speaker on the 1st July, 1996.

Thirumathi Subbulakshmi Jagadeesan, elected in the postponed Election held on 1st June 1996 from the Modakurichi Assembly Constituency solemnly affirmed her allegiance to the Constitution of India in Tamil before the Hon. Speaker in his Chamber on the 15th July, 1996.

VII. ELECTION OF SPEAKER AND DEPUTY SPEAKER

The election of Speaker and Deputy Speaker was held on the 23rd May, 1996.

On the 23rd May, 1996 the Speaker Pro-tem read out to the Assembly the name of the Member who had been validly nominated for the office of the Speaker together with those of his proposer and Seconder.

<i>Member Nominated</i>	<i>Proposer</i>	<i>Seconder</i>
1. Thiru P.T.R. Palanivel Rajan	Hon.Kalaignar M.Karunanidhi	Hon.Prof.K Anbazhagan
2. Thiru P.T.R. Palanivel Rajan	Hon. Thiru Arcot N.Veerasingam	Hon. Thiru Duraimurugan

As both the nominations received were only in favour of Thiru P.T.R Palanivel Rajan, the 'Speaker Pro-tem' declared Thiru. P.T.R. Palanivel Rajan as having been unanimously elected as the Speaker of Tamil Nadu Legislative Assembly.

Thiru. P.T.R. Palanivel Rajan was conducted to the Chair by Hon. Prof. K. Anbazhagan, Leader of the House and Thiru. S. Balakrishnan, Leader of the Opposition.

Hon. the Speaker, thereafter conducted the election of the Deputy Speaker. He read out to the Assembly the name of the Member who had been validly nominated for the office of the Deputy Speaker with those of his proposer and Seconder.

<i>Member Nominated</i>	<i>Proposer</i>	<i>Seconder</i>
1. Thiru. Ellamvazhuthi	Hon. Kalaignar M. Karunanidhi	Hon. Prof. K. Anbazhagan.
2. Thiru. Ellamvazhuthi	Hon. Thiru Arcot N. Veerasingam	Hon. Thiru. Duraimurugan

As both the nominations received were only in favour of Thiru Ellamvazhuthi, Hon. the Speaker declared Thiru Ellamvazhuthi as having been unanimously elected as the Deputy Speaker of the Tamil Nadu Legislative Assembly.

VIII. APPOINTMENT OF THE LEADER OF THE HOUSE, CHIEF GOVERNMENT WHIP AND THE RECOGNITION OF THE LEADER OF OPPOSITION

Hon. Prof .K. Anbazhagan, Minister for Education was appointed as Leader of the House for the Eleventh Tamil Nadu Legislative Assembly, with effect from the 13th May, 1996.-vide S.O.Ms. No.113, Legislative Assembly Secretariat, dated the 13th May, 1996.

Thiru. A. Periyannan, M.L.A was appointed as the Chief Government Whip with effect from the 22nd May, 1996-vide S.O. M.s No.127, Legislative Assembly Secretariat, dated the 22nd May, 1996.

Hon. the Speaker recognised Thiru S.Balakrishnan, M.L.A belonging to the Tamil Maanila Congress (Moopanar) Legislature party as Leader of the Opposition in the Eleventh Tamil Nadu Legislative Assembly with effect from the 23rd May, 1996-vide S.O. M.s. No.130, Legislative; Assembly Secretariat, dated the 23rd May,1996.

IX OBITUARY REFERENCES

Three Obituary references were made in the Assembly on the demise of the following former Members of the Assembly on the dates noted against them:

<i>Sl. No.</i>	<i>Name</i>	<i>Constituency</i>	<i>Period in which served as Member</i>	<i>Date of Demise</i>	<i>Date on which reference was made in the House</i>
<i>(1)</i>	<i>(2)</i>	<i>(3)</i>	<i>(4)</i>	<i>(5)</i>	<i>(6)</i>
1.	Thiru M.R. Ramachandran	Thirupporur	1952-57	5th March 1996	24th May,1996
2.	Thiru A.K. Subbiah	Mannarkudi(SC) Thiruthurai poondi Kottur (SC)	1952-57 1962-67 1967-71 1971-76	13th May,1996	24th May,1996
3.	Thiru Haji Abdul Kadher Jamali Sahib	Ramanathapuram Mohammedan-Rural	1948-51	12th April,1996	1st June,1996

All the Members stood in silence for two minutes as a mark of respect to the deceased

X. CONDOLENCE RESOLUTIONS

On the 24th May, 1996, Hon. Thiru P.T.R Palanivel Rajan, the Speaker placed the following two Resolutions before the House:-

(1) "தமிழக சட்டமன்ற மேலவையில் 1969 ஆம் ஆண்டு முதல் 1974 ஆம் ஆண்டு வரை சென்னை உள்ளாட்சி மன்றத் தொகுதியிலிருந்து தேர்ந்தெடுக்கப்பட்டு சீரிய முறையில் பணியாற்றியவரும், தமிழகத்தின் முன்னாள் முதல் அமைச்சர் அறிஞர் அண்ணா அவர்களின் துணைவியாரும், இனிய பண்பும் பாசமும் கொண்ட திருமதி ராணி அண்ணாதுரை அவர்கள் 6-5-1996 அன்று மறைவுற்றது குறித்து இப்பேரவை ஆற்றொணாத்த துயரமும் வருத்தமும் கொள்கிறது. அவரது மறைவால் வருந்தும் அவர்தம் குடும்பத்தினருக்கு இப்பேரவை தனது ஆழ்ந்த அனுதாபத்தினையும், இரங்கலையும் தெரிவித்துக் கொள்கிறது."

(2). "தமிழகத்தின் முதல் பெண் முதல் அமைச்சராக இருந்தவரும், மறைந்த முன்னாள் தமிழக முதல்வர் டாக்டர் எம்.ஜி.ஆர். அவர்களின் துணைவியாரும், எம்.ஜி.ஆர். அவர்களின் கலையலக வாழ்விலும், பொது வாழ்விலும் பெரும் துணையாக விளங்கியவருமான முன்னாள் தமிழக முதல்வர் திருமதி ஜானகி இராமச்சந்திரன் அவர்கள் 19-5-1996 அன்று 73வது வயதில் மறைவுற்ற செய்தி அறிந்து இப்பேரவை அதிர்ச்சியும், ஆற்றொணாத்துயரமும் கொள்வதோடு அவரை இழந்து தவிக்கும் அவர்தம் குடும்பத்தினருக்கு ஆழ்ந்த இரங்கலையும் அனுதாபத்தினையும் தெரிவித்துக் கொள்கிறது."

The above resolutions were adopted nem con and the House Stood in silence for two minutes and then adjourned for the day as a mark of respect to the deceased.

XI. GOVERNOR'S ADDRESS AND MOTION OF THANKS THEREON

Dr. M. Channa Reddy, Governor of Tamil Nadu addressed the Members of the Eleventh Tamil Nadu Legislative Assembly in the Legislative Assembly Chamber, Secretariat Madras at 5-30 P.M on Thursday, the 23rd May, 1996.

'Tamizh Thai Vazhthu' and 'National Anthem' were played at the commencement and at the end of the Governor's address, respectively.

The Motion of Thanks to the Governor's Address was moved by Thiru Pasumpon Tha. Kiruttinan and seconded by Thiru K.Sundar on the 25th May, 1996.

The discussion on the Motion of Thanks took place in the Assembly for six days viz., 25th, 27th, 28th, 30th, 31st May, 1996 and 1st June, 1996. Fifty eight Members including the Leader of the Opposition took part in the discussion. Hon. Prof K. Anbazhagan, Leader of the House (on behalf of Hon. the Chief Minister) replied to the debate on the 1st June, 1996.

Eight amendments to the Motion of Thanks were received of which three were admitted and the remaining amendments were disallowed. Of these three amendments, Thiru B.Venkatasamy alone moved the amendment standing in his name in the House on the 30th May, 1996. At the end of the discussion on the Motion of Thanks, the amendment moved by Thiru.B.Venkatasamy was deemed to have been withdrawn as the member was not present at the time of voting and the original Motion of Thanks to the Governor's Address was adopted by the House on the 1st June, 1996.

XII. PANEL OF CHAIRMEN

On the 25th May, 1996, Hon. the Speaker announced in the House the following Panel of Chairmen for the First Session of the Eleventh Tamil Nadu Legislative Assembly;-

1. Thiru P.S. Thiruvengadam
2. Thiru.A.L. Subramanian
3. Thiru I. Pugazhendhi
4. Thiru M. Ramachandran
5. Thiru D. Sudarsanam
6. Thiru G. Palanisamy

XIII. STATEMENT MADE BY MINISTERS UNDER RULE 110 OF THE TAMIL NADU LEGISLATIVE ASSEMBLY RULES

During the period under Review, two statements were made under Rule 110 of the Tamil Nadu Legislative Assembly on following matters of public importance:

<i>Serial number and date</i>	<i>Statement made by</i>	<i>Subject</i>
1. 25thMay,1996	Hon. Kalaignar M. Karunanidhi, Chief Minister	Constitution of one man Inquiry Commission headed by the District Judge V.K. Thirunavukkarasu to enquire into the violence and police firing incidents in Tuticorin on 11-5-1996.
2.28 th May,1996	Hon.Kalaignar M.Karunanidhi, Chief Minister	The decision of the State Government to entrust the two cases viz.,the bomb blast at the Madurai Meenakshi Amman Temple and the murder of Hindu Munnani Leader Rajagopalan to the C.B.I.

XIV. LEGISLATIVE BUSINESS

During the period seven Bills were introduced and all the seven Bills were considered and passed. The details are as follows;-

<i>Sl. No.</i>	<i>Title of the Bill</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing</i>
1	The Tamil Nadu Panchayats (Amendment) Bill, 1996 (L.A. Bill No 11 of 1996)	31 st May 1996	1 st June, 1996
2	The Tamil Nadu Panchayats (Second Amendment) Bill, 1996 (L.A. Bill No.12 of 1996)	Do	Do
3	The Tamil Nadu Municipal Laws (Amendment) Bill 1996 (L.A. Bill No.13 of 1996)	Do	Do
4	The Tamil Nadu Municipal Laws (Second Amendment) Bill, 1996 (L.A. Bill No.14 of 1996)	Do	Do
5	The Tamil Nadu Motor Vehicles (Special Provisions) (Cancellation of variations of conditions of permit) Bill, 1996 (L.A. Bill No.15 of 1996)	Do	Do
6	The Tamil Nadu Co-operative Societies (Appointment of Special Officers) Amendment Bill, 1996 (L.A. Bill No.16 of 1996)	Do	Do
7	The Tamil Nadu Co-operative Societies (Appointment of Special Officers) Amendment Bill, 1996 (L.A. Bill No.17 of 1996)	Do	Do

XV. GOVERNMENT MOTIONS

(1) Election of Sixteen Members to the Committee on Estimates

On the 27th May, 1996, Hon. Thiru Arcot N.Veerasley, Minister for Health and Electricity on behalf of the Leader of the House moved the following Motions:

“That with reference to rule 195 of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed, on a date to be fixed by Hon. the Speaker, to elect sixteen Members to be Members of the Committee on Estimates for the year 1996-97”.

The motion was put to vote and carried.

(2) Election of Sixteen Members to the Committee on Public Accounts

On the 27th May, 1996, Hon. Thiru Arcot N. Veerasley, Minister for Health and Electricity on behalf of the Leader of the House moved the following Motion:

“That with reference to rule 203 of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed, on a date to be fixed by Hon. the Speaker, to elect sixteen Members to be Members of the Committee on Public Accounts for the Year 1996-97”.

The motion was put to vote and carried.

(3) Election of Sixteen Members to the Committee on Public Undertakings

On the 27th May, 1996, Hon. Thiru Arcot N. Veerasley, Minister for Health and Electricity, on behalf of the Leader of the House moved the following motion:

“That with reference to rule 211 of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed, on a date to be fixed by Hon. the Speaker, to elect sixteen Members to be Members of the Committee on Public Undertakings for the year 1996-97”.

The Motion was put to vote and carried.

(4) Election of Fourteen Members to the Committee of Privileges

On the 27th May, 1996, Hon. Thiru Arcot N. Veerasley, Minister for Health and Electricity, on behalf of the Leader of the House moved the following motion:

“That with reference to rule 227 of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed, on a date to be fixed by Hon. The Speaker, to elect fourteen Members to be Members of the Committee of Privileges for the financial year 1996-97.”

The Motion was put to vote and carried.

(5) On the 1st June, 1996, Hon Prof K.Anbazhagan, Minister for Education (Leader of the House) moved the following Motion:

“That under Rule 25 (1) of the Tamil Nadu Legislative Assembly Rules the House be adjourned sine-die”.

The motion was put to vote and carried nem con.

XVI. ANNOUNCEMENT

On the 27th May, 1996, Hon. Speaker announced in the House that Questions were being received from Members and sent to the Departments concerned for furnishing replies and that there would not be “Question-Answers” hour for some days.

He also announced that Answers to Questions should be furnished within 42 days as per the Assembly Rules and if it was not possible, the Answers should be furnished within another two weeks time. Even after such extension of time, the Answers were not furnished, the Officials of the Department concerned should meet the Hon. Speaker in person and explain the reasons for such delay.

XVII. FELICITATION

(1) On the 28th May, 1996, Hon. the Deputy Speaker extended a warm welcome on behalf of the House to Thiru Chinthamani Gyan Samantara, Speaker of Orissa Legislative Assembly who was then witnessing the proceedings of the House from the Speaker’s Gallery.

(2) On that 1st June, 1996 Hon. Prof.K. Anbazhagan, Minister for Education and Leader of the House while replying to the discussion on the Motion of Thanks to Governor’s Address offered felicitation on behalf of the House to Thiru Deva Gowda who had by that time assumed charge as the 12th Prime Minister of India.

(3) On the 1st June, 1996 Hon. The Speaker on behalf of the House conveyed the greetings to Hon.Dr. M.Karunanidhi, Chief Minister on his seventy third birth day which fell on the 3rd June, 1996.

XVIII. CONSTITUTION OF COMMITTEES

The following Committees were constituted for the year 1996-97 on the dates noted against each:

1.	Business Advisory Committee	..	23 rd May, 1996.
2.	Committee on Estimates	..	1 st June, 1996.
3.	Committee on Public Accounts	..	1 st June, 1996
4.	Committee on Public Undertakings	..	1st June, 1996
5.	Committee of Privileges	..	1 st June, 1996
6.	Committee on Rules	..	1 st June, 1996
7.	Committee on Delegated Legislation	..	1 st June, 1996
8.	House Committee	..	1 st June, 1996
9.	Committee on Government Assurances	..	1 st June, 1996
10.	Committee on Petitions	..	1 st June, 1996
11.	Library Committee	..	1 st June, 1996
12.	Committee on Papers Laid on the Table	..	1 st June, 1996

The names of the Members of the above Committees are given in Appendix

XIX. PAPERS LAID ON THE TABLE OF THE HOUSE

During the Period, Sixteen papers were laid on the Table of the House, details of which are as follows:-

A. Statutory Rules and Orders	..	13
B. Reports, Notifications and Others Papers	..	3

Total	..	16

APPENDIX**BUSINESS ADVISORY COMMITTEE**

(Constituted on the 23rd May, 1996)

CHAIRMAN

1. Hon.Thiru.P.T.R. Palanivel Rajan
Speaker

MEMBERS

2. Hon.Kalaignar M.Karunanidhi
Chief Minister
3. Hon.Prof K. Anbazhagan
Leader of the House
4. Hon.Thiru. Arcot N. Veerasamy
Minister for Health and Electricity
5. Hon.Thiru. Ellamvazhuthi
Deputy Speaker
6. Thiru. S. Balakrishnan
Leader of Opposition
7. Thiru. A. Periyannan,
Chief Government Whip
8. Thiru . R. Chokkar
9. Thiru. G. Palanisamy
10. Thiru. M. Abdul Latheef
11. Thiru. S. Thirunavukkarasu
12. Thiru. A. Rasendiran (alias)Dheeran
13. Thiru L.Santhanam
14. Thiru. C. Velayuthan
15. Thiru.D.Mony
16. Dr. K. Krishnasamy
17. Thiru B. Venkatasamy

COMMITTEE ON ESTIMATES
(Constituted on the 1st June 1996)

CHAIRMAN

1. Thiru.N.S. Rajkumar Mandraadiar

MEMBERS

2. Hon. Kalaignar M. Karunanidhi.
Chief Minister, (Ex-Officio)
3. Thiru. S. Alagiri, Chairman
Committee on Public Accounts, (Ex-Officio)
4. Thiru S.P. Thangavelan, Chairman,
Committee on Public Undertakings, (Ex-offilcio)
5. Thiru.A.V Abdul Nasar
6. Thiru Anbil Poyyamozhil
7. Thiru. I. Ganesan
8. Thiru R. Gandhi
9. Thiru Saidai Ka. Kittu
10. Thiru Thurai. Chandrasekaran
11. Thiru A.G. Sampath
12. Thiru. N. Sundaram
13. Thiru P.R. Sundaram
14. Thiru K. Subbarayan
15. Thiru R.R. Sekaran
16. Thiru S. Puratchimani
17. Thiru L. Mookaiah
18. Thiru A.M. Ramasamy
19. Thiru S.K. Vedarathinam

COMMITTEE ON PUBLIC ACCOUNTS
(Constituted on the 1st June 1996)

CHAIRMAN

1. Thiru S. Alagiri

MEMBERS

2. Hon. Kalaignar M. Karunanidhi,
Chief Minister (Ex-Officio)
3. Thiru N.S. Rajkumar Mandraadiar
Chairman, Committee on Estimates
(Ex-Officio)
4. Thiru S.P. Thangavelan
Chairman, Committee on Public
Undertakings (Ex-Officio)
5. Thiru A. Rasendiran (alias) Dheeran
6. Thiru S. Ramalingam
7. Dr. E.S.S. Raman
8. Thiru N. Karuppana Odayar
9. Thiru C. Karuppasamy
10. Thiru Selvaraj (alias) Kavithaipiththan
11. Thiru A. Natarajan
12. Thiru C. Nizamudeen
13. Thiru C.T. Dhandapani
14. Thiru G. Palanisamy
15. Thiru S.N. Balasubramanian
16. Thiru Era. Bernad
17. Thiru A. Marimuthu
18. Thirumathi Vasuki Murugesan
19. Thiru M.K. Stalin

COMMITTEE ON PUBLIC UNDERTAKINGS
(Constituted on the 1st June 1996)

CHAIRMAN

1. Thiru. S.P. Thangavelan

MEMBERS

2. Thiru N.S. Rajkumar Mandraadiyar
Chairman, Committee on Estimates (Ex-Officio)
3. Thiru S. Alagiri
Chairman, Committee on Public Accounts
(Ex-Officio)
4. Thiru D. Amaramoorthy
5. Thiru V.P. Rajan
6. Dr. K. Krishnasamy
7. Thirumathi Gomathi Srinivasan
8. Thiru V. Sivapunniam
9. Thiru E.A.P. Shivaji
10. Thiru E.,G. Sugavanam
11. Thiru V. Tamilmani
12. Thiru V. Thirugnanasambandam
13. Dr.(Thirumathi) Padma
14. Thiru D. Mony
15. Thiru K. Manivarma
16. Thiru P.N. Vallarasu
17. Thiru K.K. Veerappan
18. Thiru S.K. Venkatesan

COMMITTEE OF PRIVILEGES
(Constituted on the 1st June, 1996)

CHAIRMAN

1. Hon. Thiru Ellamvazhuthi,
Deputy Speaker

MEMBERS

2. Hon. Prof. K. Anbazhagan,
Leader of the House (Ex-Officio)
3. Thiru S. Balakrishnan,
Leader of the Opposition (Ex-Officio)
4. Thiru M. Ramachandran
5. Thiru V.P. Singaravelu
6. Thiru Chengaisivam
7. Thiru G. Thalpathi
8. Thiru P.S. Thiruvengadam
9. Thiru P. Balasubramanian
10. Thiru N. Periyasamy
11. Thiru E. Pugazhendhi
12. Thiru R. Mahendran
13. Thiru R. Manimarn
14. Thiru Mohan Kandaswamy
15. Thiru B. Venkataswamy
16. Thiru P. Veldurai
17. Thiru C. Velayuthan

COMMITTEE ON RULES
(Constituted on the 1st June, 1996)

CHAIRMAN

1. Hon. Thiru P.T.R. Palanivel Rajan,
Speaker

MEMBERS

2. Hon. Kalaignar M. Karunanidhi,
Chief Minister
3. Hon. Prof. K. Anbazhagan,
Leader of the House
4. Hon. Thiru Aladi Aruna,
Minister for law
5. Hon. Thiru Ellamvazhuthi,
Deputy Speaker
6. Thiru. S. Balakrishnan,
Leader of the Opposition
7. Thiru A. Periyannan,
Chief Government Whip
8. Thiru M.M.S. Adbul Hassan
9. Thiru N.R. Alagaraja
10. Dr. (Thirumathi) Kanchana Kamalanathan
11. Thiru L. Santhanam
12. Thiru A.L. Subramanian
13. Thiru N. Periyasamy
14. Thirumathi A.S. Ponnammal
15. Thiru S.S. Mohammed Ismail
16. Thiru K.R. Ramasamy
17. Thiru V. Velusamy

COMMITTEE ON DELEGATED LEGISLATION
(Constituted on the 1st June, 1996)

CHAIRMAN

1. Thiru M. Shanmugham

MEMBERS

2. Thiru M. Appavu
3. Dr. A. Chellakumar
4. Thiru C. Gopu
5. Thiru K. Kannaian
6. Thiru S. Mathivanan
7. Thiru A. Natarajan
8. Thiru K.V.V. Rajamanickam
9. Thiru K. Ravi Sankar
10. Thiru A.R.R. Srinivasan
11. Thiru K. Subbarayan
12. Thiru R. Thamizhchelvan

HOUSE COMMITTEE
(Constituted on the 1st June, 1996)

CHAIRMAN

1. Thiru S. Ramachandran

MEMBERS

2. Dr. V. Alban
3. Thiru.J.M. Haroon Rasheed
4. Thiru A. Asohan
5. Thiru V. Ayyalusamy
6. Thiru V. Chinniah
7. Thiru K.C. Ganesan
8. Thiru V. Govindan
9. Dr. D. Kumaradas
10. Thiru Mohmed Kodar Mohideen
11. Thiru N. Periasamy
12. Thiru S.Raju
13. Thiru C. Ramachandran
14. Thiru K. Ravi Arunan
15. Thirumathi R. Saraswathy
16. Thiru R. Sivanandam
17. Thiru R. Selvam
18. Thiru Kuzhandai Tamizharasan

COMMITTEE ON GOVERNMENT ASSURANCES
(Constituted on the 1st June, 1996)

CHAIRMAN

1. Thiru C. Gnanasekaran

MEMBERS

2. Thiru E. Ramalingam
3. Thiru S.N.M. Ubayadullah
4. Thiru R. Mathivanan
5. Thiru N. Thangavel
6. Thiru K. Venu
7. Thiru C. Shanmugam
8. Thiru B. Arunkumar
9. Selvi K. Rani
10. Thiru O.R . Ramanchandran
11. Thiru P. Govindan
12. Thiru S.V. Krishnan

COMMITTEE ON PETITIONS
(Constituted on the 1st June, 1996)

CHAIRMAN

1. Thiru A. Periyannan
Chief Government Whip.

MEMBERS

2. Thiru. Avudaiappan
3. Thiru. B.M. Mubarak
4. Thiru. R. Sivaraman
5. Thiru. M. Muthuramalingam
6. Thirumathi A.R. Vedammal
7. Thiru. K. Naina Mohamed
8. Thiru. K. Thangamani
9. Thiru.G.K. Mani
10. Dr. M. Moses
11. Thiru R. Eswaran

LIBRARY COMMITTEE
(Constituted on the 1st June, 1996)

CHAIRMAN

1. Hon. Thiru.P.T.R. Palanivel Rajan,
Speaker

MEMBERS

2. Thiru. S. Ponmudi
3. Thiru. P. Rajamanickam
4. Thiru. B. Baranikumar
5. Thiru. V.A. Andamuthu
6. Thiru. T.P. Arumugam
7. Thiru. S. Raja Reddy
8. Thiru. S.S. Mani Nadar
9. Thiru. M. Andi Ambalam
10. Thiru. A. Venkatachalam

COMMITTEE ON PAPERS LAID ON THE TABLE OF THE HOUSE
(Constituted on the 1st June, 1996)

CHAIRMAN

1. Thiru. G. Palanisamy

MEMBERS

2. Thiru. A.V. Abdul Nasar
3. Thiru B. Arunkumar
4. Thiru V. Anbalagan
5. Thiru. S. Sivaraj
6. Thiru. A. Sudalimuthu
7. Thiru. K. Sundar
8. Thiru. U. Thisaiveeran
9. Thiru. A.M. Munirathnam
10. Thiru. K.M. Vijayakumar
11. Thiru. P.V.S. Venkatesan

ANNEXURE

Name of the Member		Constituency	
@ 1. Hon. Kalaignar M. Karunanidhi	..	Chepauk	T
@ 2. Hon. Prof. K. Anbazhagan	..	Harbour	T
@ 3. Hon. Thiru. Arcot N. Veerasamy	..	Anna Nagar	T
@ 4. Hon. Thiru. Nanjil K. Manoharan	..	Triplicane	T
@ 5. Hon. Thiru. Ko.Si. Mani	..	Kumbakonam	T
@ 6. Hon. Thiru Veerapandi S. Arumugam	..	Veerapandi	T
@ 7. Hon. Thiru. Duraimurugan	..	Katpadi	T
@ 8. Hon. Dr. Ponmudi (Alias) K. Deivasigamani	..	Villupuram	T
@ 9. Hon. Thiru. Dr. M. Tamizhkudimagan	..	Ilayangudi	T
@ 10. Hon. Thiru. K.N. Nehru	..	Lalgudi	T
@ 11. Hon. Thiru. K. Sundaram	..	Ponneri (SC)	T
@ 12. Hon. Thiru. A. Rahmankhan	..	Ramanathapuram	T
@ 13. Hon. Thiru Aladi Aruna	..	Alangulam	T
@ 14. Hon. Thiru. V. Thangapandian	..	Aruppukkottai	T
@ 15. Hon. Thiru. N.K.K. Periasamy	..	Erode	T
@ 16. Hon. Thiru. M.R.K. Panneerselvam	..	Kurinjipadi	T
@ 17. Hon. Thiru. Pongalur N. Palanisamy	..	Singanallur	T
@ 18. Hon. Thiru. K. Pitchandi	..	Thiruvannamalai	T

Name of the Member		Constituency	
@ 19. Hon. Thiru. I. Periasamy	..	Athoor	T
@ 20. Hon. Thiru. V. Mullaiventhan	..	Morapur	T
@ 21. Hon. Thiru. B.M. Senguttuvan	..	Marungapuri	T
@ 22. Hon. Thirumathi. S.P. Sarkunam	..	Dr. Radha Krishnan Nagar	T
@ 23. Hon. Thiru. Samayanallur S. Selvaraj	..	Samayanallur	T
@ 24. Hon. Thiru. N. Suresh Rajan	..	Kanniyakumari	T
@ 25. Hon. Thiru. Andhiyur P. Selvarasu	..	Andhiyur (SC)	T
@ 26. Hon. Thirumathi S. Jennifer Chandran..		Thiruchandhur	T
* 27. Thiru. S. Balakrishnan	..	Mudukulathur	T
@ 28. Thiru. G. Palanisami	..	Thiruthuraipoondi (SC)	T
* 29. Thiru M. Abdul Latheef	..	Vaniyambadi	T
@ 30. Thiru. S. Thirunavukkarasu	..	Aranthangi	T
@ 31. Thiru. A. Rasendiran (Alias) Dheeran	..	Andimadam	T
* 32. Thiru. C. Velayuthan	..	Padmanabhapuram	T
@ 33. Thiru. D. Mony	..	Vilavancode	T
@ 34. Dr. K. Krishnasamy	..	Ottapidaram (SC)	T
* 35. Thiru. B. Venkatasamy	..	Hosur	T
* 36. Thiru. P.N. Vallarasu	..	Usilampatti	T
@ 37. Thirumathi. Gomathi Srinivasan	..	Valangaiman (SC)	T
@ 38. Thiru. A. Asohan	..	Tiruvarur (SC)	T

Name of the Member		Constituency	
* 39. Thiru M.M.S. Abul Hassan	..	Mayiladuthurai	T
@ 40. Thiru A.V. Abdul Nasar	..	Bhuvanagiri	T
* 41. Thiru. M. Appavu	..	Radhapuram	T
* 42. Thiru. D. Amaramoorthy	..	Ariyalur	T
@ 43. V. Ayyalusamy	..	Kovilpatti	T
@ 44. B. Arunkumar	..	Mettupalayam	T
* 45. N.R. Alagaraja	..	Theni	T
@ 46.S. Alagiri	..	Chidambaram	T
@ 47. S. Azhaguvelu	..	Kandamangalam (SC)	T
@ 48.V. Anbalagan	..	Cheyyar	T
@ 49. Anbil Poyyamozi	..	Trichi-II	T
@ 50. P. Aasiyan	..	Andipatti	T
@ 51. V.A. Andamuthi	..	Bhavanisagar	T
* 52. M. Andi Ambalam	..	Natham	T
@ 53. J.M. Haroon Rasheed	..	Villivakkam	T
@ 54. Dr. V. Alban	..	Thiruvattar	T
@ 55. R. Avudaiappan	..	Ambasamudram	T
@ 56. T.P. Arumugam	..	Tiruchengode	T
@ 57.Bala. Anandan	..	Vandavasi	T
* 58. K.V.V. Rajamanickam	..	Melur	T

Name of the Member		Constituency	
@ 59. Thiru. P. Rajamancikam	..	Orthanad	T
@ 60. Thiru V.P. Rajan	..	Rajapalayam (SC)	T
* 61. Thiru K.R. Ramasamy	..	Thiruvadanai	T
@ 62. Dr. V. Ramasamy	..	Panrutti	T
* 63. Thiru O.R. Ramachandran	..	Cumbum	T
@ 64. Thiru C.R. Ramachandran	..	Thondamuthur	T
@ 65. Thiru M. Ramachandran	..	Tiruvonam	T
@ 66. Thiru A. Ramalingam	..	Kattumannarkoil (SC)	T
@ 67. Thiru S. Ramalingam	..	Tiruvidaimarudur	T
@68. Dr. E.S.S. Raman	..	Pallipattu	T
@69.Thiru . N.P. Ramajayam	..	Mylapore	T
* 70. Thiru.S. Raja Reddi	..	Thally	T
@71.Thiru. T. Rajendherr	..	Park Town	T
@72.Thiru. G. Ilango	..	Avanashi (SC)	T
@73. Hon. Thiru. Ellamvazhuthi	..	Egmore(SC)	T
* 74.Thiru.R. Eswaran	..	Vasudevanallur (SC)	T
@75.Thiru.T. Udhayasuriyan	..	Sankarapuram(SC)	T
@76.Thiru. S.N.M. Ubayadullah	..	Thanjavur	T
@77.Thiru. I. Ganesan	..	Edappadi	T
@78.Thiru. K.C. Ganesan	..	Jayamkondam	T

Name of the Member	Constituency		
@79. Thiru. N.Karuppanna Odayar	..	PapanasamT	
* 80. Thiru. C. Karuppasamy	..	Sankarankovil (SC)	T
@81. Thiru. T. Karuppusami	..	Uppiliapuram (ST)	T
@82. Thiru. Kuttalam P. Kalyanam	..	Kuttalam	T
@83. Thiru. K. Kannian	..	Thottiam	T
@84. Dr. (Thirumathi)Kanchanakamalanathan	..	Krishnagiri	T
@85. Thiru. R. Gandhi	..	Ranipet	T
@86. Thiru. Saidai Ka. Kittu	..	Saidapet	T
@87. Thiru. Pasumpon Tha. Kiruttinan	..	Sivaganga	T
@88. Thiru.S.V. Krishnan	..	Nanguneri	T
@89. Thiru. S.V. Krishnan	..	Vedasandur	T
@90. Thiru. T. Gundan	..	Ootacamund	T
* 91. Dr. D. Kumaradas	..	Killiyoor	T
@92. Thiru. E. Kothandam	..	Sriperumbudur	T
@93. Thiru. P. Gopal	..	Mettur	T
@94. Thiru. C.Gopu	..	Anaicut	T
@95. Thiru. P. Govindan	..	Tharaman galam	T
@96. Thiru. V. Govindan	..	Peranambut (SC)	T
@97. Thiru. R. Sakkarapani	..	Oddanchandram	T
@98. Thiru. G. Shanmugan	..	Tiruppattur	T

Name of the Member		Constituency	
@ 99. Thiru C. Shanmugam	..	Alandur	T
@ 100. Thiru . M. Shanmugam	..	Kinathukkadavu	T
* 101. Thiru. L. Santhanam	..	Sholavandan	T
@102. Thiru. C. Chandrasekaran	..	Sendamangalam(ST)	T
@103. Thiru. Durai. Chandrasekaran	..	Thiruvaiyaru	T
@104. Thiru. A.G. Sampath	..	Mugaiyur	T
* 105. Thirumathi. R. Saraswathy	..	Dharapuram (SC)	T
@106. Thiru. M.P. Saminathan	..	Vellakoil	T
@107. Thiru. V.P. Singaravelu	..	Valpari(SC)	T
@108. Thiru. V. Sivapunniam	..	Mannargudi	T
@109. Thiru. R. Sivaraman		Thiruppathur	T
* 110. Thiru. S. Sivaraj		Rishivandiam	T
@111. Thiru.S.R. Sivalingam		Panamarathuppatti	T
@112. Thiru.R.Sivanandam		Arni	T
@113. Thiru.E.A.P. Shivaji		Tiruttani	T
@114. Thiru.V. Chinniah		Thirumayam	T
@115. Thiru. A.R.R. Srinivasan		Virudhunagar	T
@116. Thiru. E.G. Sugavamam		Bargur	T
@117. Thiru. A. Sudalaimuthu		Bodinayakanur	T
* 118. Thiru.D. Sundarsanam		Poonamallee	T
* 119. Thiru.N.Sundaram		Karaikudi	T

	Name of the Member	Constituency	
* 120.	Thiru. P.R. Sundaram	Rasipuram	T
@121.	Thiru. K. Sundar	Uthiramerur	T
@122.	Thiru.K. Subbarayan	Trippur	T
@123.	Thiru. P.N. Subramani	Arcot	T
@124.	Thiru.C.Subramani (Alias)C.S.Mani	Triuvallur	T
@125.	Thiru.A.L. Subramanian	Tirunelveli	T
@126.	Thiru. Chengai Sivam	Perambur(SC)	T
* 127.	Thiru. A. Chellakumar	Theagarayanagar	T
@128	Thiru. R. Selvam	Kulithalai	T
@129	Thiru D. Selvaraj	Udumalpet	T
@130	Thiru. Selvaraj(Alias)Kavithaipiththan	Kolathur (SC)	T
* 131	Thiru. R.R.Sekaran	Omalur	T
@132	Thiru.R. Sethunathan	Tindivanam	T
* 133	.Thiru. R. Chokkar	Sivakasi	T
@134	Thiru. G. Chokkalingam	Thiruporur(SC)	T
@135	Dr. A. Ganasekaran	Melmalayanur	T
* 136	Thiru. C. Ganasekaran	Vellore	T
@137	Thiru. S. David Selwyn	Srivaikuntam	T
@138	Thiru. K. Thangamani	Manamadurai(SC)	T
@139	Thiru.S.P. Thangavelan	Kadaladi	T
@140	Thiru. A.L. Thangavel	Salem II	T
@141	Thiru. N. Thangavel	Coonoor(SC)	T
@142	Thiru. C.T. Dhandapani	Coimbatore West	T
@143	Thiru.Kuzhandai Tamizharasan	Virdhchalam	T
@144	Thiru. R. Thamizhchelvan	Arakkonam(SC)	T
@145	Thiru. V. Tamilmani	Chengalpattu	T

	Name of the Member	Constituency	
@146	Thiru. G. Thalpathi	Sedapatti	T
@147	Thiru.K.R.G. Dhanabalan	Salem-I	T
@148	Thiru.V.G. Dhanapal	Gudiyattam	T
@149	Thiru. R. Thamaraikkani	Srivilliputhur	T
@150	Thiru. U. Thisaiveeran	Paramakudi(SC)	T
* 151	Thiru. V. Thirugnanasambandam	Peravurani	T
@152	Thiru P.S. Thiruvengadam	Kalasapakkam	T
@153	Thiru. K. Durai	Thiruverumbur	T
@154	Thiru. B. Duraisamy	Varagur(SC)	T
* 155	Thiru. A. Deivanayagam	Madurai Cemtral	T
@156	Dr. M. Devarajan	Perambalur(SC)	T
@157	Thiru. A. Natarajan	Perur	T
@158	Thiru. T. Natarajan	Gingee	T
@159	Thiru. K. Naina Mohamed	Kadayanallur	T
@160	Thiru. K.V. Nannan	Chengam(SC)	T
@161	Thiru. S. Nagarathinam	Krishnarayapuram (SC)	T
* 162	Thiru. G. Nizamudeen	Nagapattinam	T
* 163	Dr. (Thirumathi) Padma	Nannilam(SC)	T
@164	Thiru. B. Baranikumar	Tiruchirappalli-I	T
@165	Hon.Thiru. P.T.R. Palanivel Rajan	Madurai West	T
@166	Thiru. M. Panneerselvam	Sirkali(SC)	T
@167	Thiru. N. Pandurangan	Peranamallur	T
@168	Thiru. P. Balasubramanian	Pattukkottai	T
* 169	Thiru. S.N. Balasubramanian	Bhavani	T
@170	Thiru. I. Pugazhendhi	Cuddalore	T

	Name of the Member	Constituency	
* 171	Thiru. S. Puratchimani	Mangalur(SC)	T
@172	Thiru. T. Poovendhan	Palani(SC)	T
@173	Thiru. N. Periyasamy	Tuticorin	T
@174	Thiru. N. Periyasamy	Perundurai	T
@175	Thiru. A. Periyannan	Pudukkottai	T
@176	Thiru. V. Perumal	Yercaud(ST)	T
@177	Thiru. Era. Bernad	Colachel	T
@178	Thiru. S.S. Ponmudi	Palladam	T
@179	Thiru. R. Mahendran	Natrampali	T
@180	Dr. A. Mani	Ulundurpet(SC)	T
@181	Thiru. A. Mani	Nellikuppam	T
@182	Thiru. G.K. Mani	Pennagaram	T
@183	Thiru. A.J. Manikannan	Thirunavalur	T
* 184	Thiru. S.S. Mani Nadar	Sattankulam	T
@185	Thiru. R. Manimaran	Thirunavallur	T
* 186	Thiru K. Manivarma	Thandrampattu	T
@187	Thiru. R. Mathivanan	Royapuram	T
@188	Thiru.S. Mathivanan	Acharapakkam(SC)	T
@189	Thiru. K. Manoharan	Dharmapuri	T
@190	Thiru. T.P. Mayavan	Sriengam	T
@191	Thiru A. Marimuthu	Vanur(SC)	T
@192	Thiru. S.S. Mohamed Ismail	Aravakurichi	T
*193	Thiru. S. Mohamed Kodar Mohideen	Palayamkottai	T
@194	Thiru. V. Muthu	Sankari(SC)	T
@195	Thiru.M. Muthuramalingam	Thirumangalam	T
@196	Thiru.B.M. Mubarak	Gudalur	T
@197	Thiru. P. Murugesan	Kancheepuram	T

	Name of the Member	Constituency	
*198	Thiru. A.M. Munirathanam	Sholinghur	T
@199	Thiru. R. Mookkappan	Chinnasalem	T
@200	Thiru. L. Mookaiah	Periyakulam	T
@201	Thiru. G. Mohanadasan	Poompuhar	T
*202	Thiru. P. Mohan Kandaswamy	Pongalur	T
@203	Dr. M.. Moses	Nagercoil	T
@204	Thiru. B Ranganathan	Purasawalkam	T
@205	Thiru. K. Ravi Arunan	Tenkasi	T
@206	Thiru. K. Ravi Sankar	Vilathikulam	T
@207	Thirumathi. K. Rani	Talavasal(SC)	T
@208	Thiru. A.M. Ramasamy	Attur	T
@209	Thiru. C. Ramachandran	Tirupparankundram	T
@210	Thiru. S. Raju	Pollachi	T
@211	Thiru. S.K. Rajendran	Sathyamangalam	T
@212	Thiru. A. Rasendran	Polur	T
@213	Thiru. N.S. Rajkumar Mandraadiar	Kangayam	T
*214	Thiru. V.K. Lakshmanan	Coimbatore East	T
@215	Thirumathi. Vasuki Murugesan	Karur	T
@216	Thiru. K.M. Vijayakumar	Sattur	T
@217	Thiru. T.C. Vijayan	Tiruvottiyur	T
@218.	Thiru. K.K. Veerappan	Kapilamalai	T
@219.	Thiru. A. Venkatachalam	Alangudi	T
@220	Thiru. G.L. Venkatachalam	Palacode	T
@221	Thiru. P.V.S. Venkatesan	Kaveripatnam	T
@222	Thiru. S.K. Venkatesan	Madurantakam	T
@223	Thiru. G.P. Venkidu	Gobichettipalayam	T

	Name of the Member	Constituency	
@224	Thirumathi. A.R. Vedammal	Harur (SC)	T
@225	Thiru. K. Venu	Gummudipoondi	T
@226	Thiru. S.K. Vedarathinam	Vedaranyam	T
@227	Thiru. V. Velusamy	Madurai East	T
@228	Thiru. K. Velsamy	Namakkal (SC)	T
*229	Thiru. P. Veldurai	Cheranmahadevi	T
@230.	Thiru. M.A. Vaidialingam	Tambaram	T
@231	Thiru. M.N. Jothi Kannan	Musiri	T
@232	Thiru. M.K. Stalin	Thousand Lights	T

* Took the oath in the name of GOD.

- @ Solemnly affirmed their allegiance to the Constitution of India.
- T. Tamil.